#### GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

### **RAJYA SABHA UNSTARRED QUESTION NO. 1718** (TO BE ANSWERED ON 03.08.2023)

## STATUS OF CASES AGAINST CIVIL SERVICES OFFICERS REGISTERED BY CBI

#### **1718 SHRI SUSHIL KUMAR MODI:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of cases registered, chargesheeted, trial started, convicted by CBI against civil services officers in last five years, State-wise;
- (b) the number of cases of civil services officers pending for prosecution of sanction for more than 5yrs, 3 yrs, 2 yrs & 1yrs, respectively;
- (c) the number of officers against whom CVC has recommended action against Government officer in last five years, department-wise details thereof;
- (d) the number of officers against whom criminal proceeding recommended by CVC in last five years; and
- (e) the number of CVC cases pending, awaiting sanction for prosecution beyond stipulated period of 4 months, year-wise and Department-wise?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a): During the last five years viz. 2018, 2019, 2020, 2021, 2022 and 2023 (upto 30.06.2023), CBI has registered 135 cases (Regular Cases/Preliminary Enquiries) against various Civil Service Officers. Out of these 135 cases, Charge-sheets have been filed in 57 cases in the concerned Courts for trial. The State-wise breakup of these 135 cases registered is enclosed as **Annexure-I.** 

(b): Out of above 135 cases, Sanction for Prosecution is pending for more than 2 years in 02 cases.

(c) to (e): In last five years (i.e. 2018 to 2022), CVC (Central Vigilance Commission) has recommended action against 12756 officers during First Stage Advice and 887 Officers during Second Stage Advice. Out of this, grant of sanction of prosecution was advised in respect of 719 officers.

# <u>State-wise Break-up of cases registered by CBI against Civil Service Officers during the last</u> <u>five years [2018 to 2022 & 2023 (upto 30.06.2023)]</u>

Sl. No.	Name of the States/UTs	Number of Cases registered
1.	Andhra Pradesh	1
2.	Arunachal Pradesh	1
3.	Assam	4
4.	Bihar	5
5.	Goa	2
6.	Gujarat	7
7.	Haryana	9
8.	Jammu &Kashmir	10
9.	Jharkhand	6
10.	Karnataka	5
11.	Kerala	1
12.	Maharashtra	24
13.	Manipur	2
14.	Meghalaya	1
15.	Odisha	2
16.	Punjab	6
17.	Rajasthan	6
18.	Tamil Nadu	5
19.	Telangana	6
20.	Uttar Pradesh	11
21.	West Bengal	1
22.	Chandigarh	5
23.	Delhi	15
	TOTAL	135